

F.No. 01(06)/Reg./Vacation/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

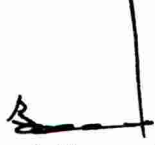
Dated: 16 December 2019

ORDER

Hon'ble President, CESTAT, in exercise of powers conferred under Section 129 C(6) of the Customs Act, 1962 is pleased to order winter vacation for the Tribunal for the period beyond 31 December 2019 as mentioned below for each Bench

Bench	Period
Delhi	1.1.2020 to 3.1.2020
Mumbai	1.1.2020
Kolkata	1.1.2020
Chennai	1.1.2020
Bangalore	1.1.2020
Ahmedabad	1.1.2020 to 6.1.2020
Allahabad	1.1.2020
Chandigarh	1.1.2020 to 3.1.2020
Hyderabad	1.1.2020 and 13.1.2020 to 17.1.2020

No matters will be listed during the above period. The Registry, offices and the establishment will work as usual.


(Bineesh Kumar K.S)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, Delhi/Members, CESTAT, New Delhi and all Regional Benches.
2. Chief Commissioner (AR), CESTAT Delhi/Commissioner (AR) Mumbai/Kolkata/Chennai/Ahmedabad/ Allahabad/Bangalore/ Chandigarh/ Hyderabad
3. P.A. to Registrar, CESTAT, Delhi
4. Dy./Asstt. Registrars/ Technical Officer, CESTAT Delhi/ Mumbai/Kolkata/ Chennai/Ahmedabad/ Allahabad/Bangalore/ Chandigarh/ Hyderabad.
5. Bar Association, CESTAT Delhi/ Mumbai/Kolkata/ Chennai/Ahmedabad/ Allahabad/Bangalore/ Chandigarh/ Hyderabad
6. Notice Board/ Website/ Guard File/ Office Copy.